

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA -149 of 2011 in
D.F.R. No. 783 of 2011

Dated : 4th August, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

M/s J.K. Cement Ltd. Appellant (s)
Versus
Karnataka Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant (s) : Mr. G. Joshi

ORDER

IA - 149 of 2011
(Appl. for Condonation of delay)

Issue notice to the Respondents returnable on 07.09.2011.

Dasti service is permitted.

Post the matter on 07.09.2011.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ks